

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 259 OF 2016 &
IA NO. 540 OF 2016**

Dated: 20th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Fortune Five Hydel Project Pvt. Ltd. ...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Shivani Srivastava for
Mr. Shailesh Madiyal

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mrs. Swapna Seshadri for R.1

ORDER

List the matter on **04.07.2017**. In the meantime, pleadings be completed.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh